

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2524
ANSWERED ON:04.12.2009
CHILD ABUSE
Raghavan Shri M. K.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) : the number of cases registered by the National Commission for Protection of Child Rights (NCPCR) regarding child abuse in the country, State-wise;
- (b) : the action and remedial measures taken/being taken by the NCPCR in this regard;
- (c) : the number of national/international conferences attended organised by the NCPCR for the betterment of child rights protection; and
- (d) : the benefit derived therefrom?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) : The National Commission for Protection of Child Rights (NCPCR) has registered 677 cases regarding child abuse in the country. A State-wise list is at Annexure-I. The concerned State Governments/UT Administrations/District Administrations/Authorities have been asked by NCPCR to take necessary action/remedial measures on the complaints.

(c) & (d) : The Chairperson and Members of NCPCR have attended 16 International and 45 National Conferences. NCPCR has also organised 1 International and 13 National Conferences. These Conferences have helped to spread awareness on Child Rights and to promote better understanding/appreciation of Child Rights perspective. The representatives of NCPCR have got exposure to the best practices and have shared their experiences in the field of Child Rights.